

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 101
IB-922/ND/2020
IA/1702/2024

IN THE MATTER OF:

M/s. Gullivers Travel Associates

...PETITIONER

Vs.

M/s. Fore Representations and Travel Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IB Code, 2016

Order delivered on 15.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator

:Adv Varsha Himatsingka, and
Adv Meghna Rao.

ORDER

IA/1702/2024

This is the 4th Progress Report filed by the Liquidator for the quarter ended on 31.12.2023 in terms of Regulation 15 of the IBBI (Liquidation Process) Regulations, 2016.

Heard the Ld. Counsel on behalf of the Liquidator. The 4th Progress Report for the quarter ended on 31.12.2023 is taken on record with just exceptions.

IA is **disposed of**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)